


F.No. 6/1859/1989/HRD-I
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi
Dated 09 June, 2022

OFFICE ORDER NO. 60/2022

During the leave period of Shri G. Seetharam Reddy, Addl DGFT, RA Hyderabad from 13.06.2022 to 24.06.2022, Dr. Ramesh B.N., Joint DGFT, RA, Visakhapatnam will hold the additional charge of RA, Hyderabad. However, the statutory powers of Addl DG, shall be exercised by Zonal Addl DGFT, Chennai.

2. This issues with the approval of the Competent Authority.


(S.K.Mohapatra)
Deputy Director General of Foreign Trade
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Copy to :

1. Dr. Ramesh B.N., Joint DGFT, RA, Visakhapatnam
2. Smt. Rajalakshmi Devaraj, Addl.DGFT, Zonal Office, Chennai
3. Shri G.Seetharam Reddy, Addl DGFT, RA, Hyderabad
4. Sr.PPS to DG
5. Zonal Office, Chennai
6. RA, Hyderabad / Visakhapatnam
7. PPS to All Additional DGFTs/Statistical Advisor in Headquarters.
8. All Joint DGFTs/Deputy DGFTs in Headquarters
9. All Sections of DGFT (HQ)
10. Hindi Section for Hindi version.
11. Office order file/Guard file/ personal files of officers concerned.